

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 44 of 2019**

**IN THE MATTER OF:**

**Tumkur Vajram Shetty Jayawanth & Anr.**

**...Appellant**

**Vs**

**Agile Labs Pvt. Ltd. & Ors.**

**...Respondents**

**Present:**

**Appellant: Mr. N. Sharath and Mr. R. S. Vedavyasa Rao,  
Advocates.**

**Respondents: Mr. Saransh Jain and Mr. Madhavam Sharma,  
Advocates.**

**ORDER**

**21.08.2019:** Heard Mr. N. Sharath, learned counsel representing the Appellants in part. Hearing remained inconclusive.

Post the appeal 'for hearing' on **24<sup>th</sup> and 25<sup>th</sup> September, 2019.**

**(Justice Bansi Lal Bhat)  
Member (Judicial)**

**(Mr. Balvinder Singh)  
Member (Technical)**

**am/nn**